(c) 19.48 lakh teacher posts have been sanctioned under the SSA since its inception in 2001 till 12.08.2015. Of these, 15.58 lakh teachers have been recruited. In addition, the State/UT Governments have been instructed to fill up all vacant posts and to rationalize/re-deploy teachers to maintain the PTR norms as per the RTE Act, 2009.

Sports as compulsory subject

- 2111. SHRI SACHIN RAMESH TENDULKAR: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:
- (a) whether Government plans to consider for making sports a part of its policy to enable young students get access and training in a sport of their choice as compulsory subject with practicals and theoretical lessons;
- (b) what steps have been taken in this regard and whether any feasibility study has been done in order to assess its implementation; and
- (c) is this aspect being discussed in the current consultations ongoing with the various stakeholders groups across the nation for the New Education Policy?

THE MINISTER OF HUMAN RESOURCE DEVELOPMENT (SHRIMATI SMRITI ZUBIN IRANI): (a) to (c) MHRD has constituted a Committee for integration of Sports in Higher Education as part of New Education Policy consultations. The Terms of Reference of the Committee include charting out a blue print for the integration of sports within the university framework, recommending the administrative structure required to govern the process of integration, identifying the priority areas of sports infrastructure including the choice of specific sports and creating necessary partnerships with internationally acclaimed universities, which are well endowed with sports infrastructure and where sports education is well developed.

Further, out of the 33 themes identified for consultation on New Education Policy, one of the themes under School Education is "Comprehensive Education – Ethics, Physical Education, Arts and Crafts, Life Skills". It has been stated in the background note that our students need to have a holistic development which cannot be achieved only through information and instruction. Knowledge needs sensitization to values, ethics, appreciating arts, physical education, sports and life skills.

The Government has undertaken a collaborative, multi-stakeholder and multipronged consultation process for formulating the New Education Policy (NEP), which included online, grassroots and national level thematic deliberations. The Government of India has constituted a Committee for the evolution of the New Education Policy (NEP) which will examine the outcome documents, recommendations, suggestions and views received and submit a Draft National Education Policy as well as a Framework for Action (FFA). The draft reports of the Committee for integration of Sports in Higher Education and also outcome documents of the theme "Comprehensive Education –Ethics, Physical Education, Arts and Crafts, Life Skills" have been forwarded to the Committee for the Evolution of the New Education Policy (NEP).

Transparent system of evaluation in Delhi University

- 2112. SHRI DILIP KUMAR TIRKEY: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:
- (a) whether it is a fact that in the name of autonomy the papers of Undergraduate (Hons.) and Post Graduate courses of Delhi University and certain other Central Universities are not sent to other universities for evaluation as it was done earlier;
- (b) whether it is also a fact that this discontinuation of earlier practice has led to opaqueness in the system and a lot of corrupt practices; and
- (c) whether Government propose to advise the universities to revert to earlier transparent system of evaluation?

THE MINISTER OF HUMAN RESOURCE DEVELOPMENT (SHRIMATI SMRITI ZUBIN IRANI): (a) to (c) The Central Universities being autonomous institutions are competent to take decisions on academic and administrative matters including transparent system of evaluation. University of Delhi has informed that as per available records, such type of practice was not followed by the University in the past. The evaluation system of papers of undergraduate (Hons.) and Post graduate course of the University of Delhi has been done internally and presently there is no change in evaluation system.

Quality of education in deemed universities

- 2113. SHRIMATI RENUKA CHOWDHURY: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:
- (a) whether the UGC/Government has evolved new guidelines and framed statutory rules for assessing the quality of education being offered by deemed universities;
 - (b) if so, the details thereof and if not, the reasons therefor; and
- (c) the measures taken by Government to improve the quality of education in deemed universities particularly in the light of their infrastructure, faculty and research facilities?

THE MINISTER OF HUMAN RESOURCE DEVELOPMENT (SHRIMATI SMRITI ZUBIN IRANI) (a) to (c) Yes, Sir. In order to regulate the process